Declaration of Assets and Liabilities

	\mathcal{D}	Year. 2025
7040 MI	I, Bharat Prasad , sort/daughter/wife of	rhate Bhagnat Prograd
T	vears belonging to Rills as	aniel- Ilia A
9 10.1.2	service and presently working as ASSISTANT Section	m Officer
	give herein below the details of the assets (immovable, movable	ole, bank balance, etc.) of
Andre	myself, my spouse and dependants*:	
AG	A. <u>Details of movable assets</u>	
574	(Assets in joint name indicating the extent of joint owne given)	rship will also have to be

Sr. No	·	Self	Spouse Name(S) Rechadev	Dependan t-1	Dependant-	Dependar t-3
(i)	Cash	Rs. 15000/2	Rc. 110001	Name	Name	Etc. Name
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 68000 = SBI Rs. 150000 = PI Rs. 1500 = RD	Rs. 72000/2	ants-		-
(iii)	Bonds, Debentures and Shares in companies			-	_	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	7 L.I.C. Policies Ri. 50000 Jean	ly _	-	_	-
(v)	Motor Vehicles (details of make, etc.)	Bajaj super Scooter	-	_		
	Jewellery (give details of weight and value)	SinId-10Gims	301d-150gms	mr -	-	-
2	Other assets, such as values of claims / nterests	-	_		-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr		Self	Spouse	Dependan	Dependan	Dependant-
No			Name(S)	t-1 Name	t-2 Name	3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Parental Agriculty Landinvi Paraci, t	ne -	_	-	- Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement)	in village Passasi, Na	t e – landa,	<u>1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 </u>	_	- 5
(iii)	-Current market value Buildings (Commercial and residential) Location(s)	HNO-14A/A WardNo-25	, 2/c,			
	- Survey /door	Mear Devi Sidheshwan Mainpura PATNA-801 (150059	Asthon Nagar	21:15 21:15		- 11 Test
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-00			-11 20	
(v)	Others (such as interest in property)	- 7	04.70		-	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. Description No.		Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on . ふいいこれっこって		
(a)	(i) Loans from Banks	SBI. Bailey Rd. Patra	R1. 14,00,000		
	(ii) Loans from financial institutions	7	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-			
	(b) dues to departments dealing with supply of water	-	- 1000		
	(c) dues to departments dealing with supply of electricity	-			

	(d) dues to departments dealing with telephones (e) dues to departments	- 148	-
	dealing with-government transport (including aircraft and helicopters) (f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment	AMSPP1158 Q Rs. 77,164/2 (A-4. 2024-25)	_
	year upto which Wealth Tax return filed.]	-	
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	Pr. 17/ala 11a du	

Personal Detail

	100000		
GPF/CPF/PRAN N	0. :-	PTS BLA-1293	
Gender	.:	M (M/F)	
Date of Birth	:-	16051966 (DD/MM/YYYY	()
Class/Group	:-	B	
Cadre	:-	Bihar Legis 19 five Assembly Sectt	
		(Full Name e.g. B.A.SBihar Administrative Service,	
		B.S.S Bihar Secretariat Service etc.)	
lome District	:-	NALANDA	

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: Bharat Fograd

Designation: Assistant Section Officer

Department: Bilar Legislative Assembly

Place: Patra

Date: 10.02.2025

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.